

genuine cases of repatriation on compassionate grounds, these could be considered by the appropriate Central Government authorities from time to time as indeed has been done for over three decades. The Bill that has now been passed, however, gives unrestricted powers to the ruling party in the State to grant citizenship, and could result in the ingress of persons whose presence in the country would not be desirable. The whole context of Jammu and Kashmir cannot be forgotten, particularly in view of the insistence of Pakistan in raking up the so-called 'Kashmir issue' in international forums, and their recent acquisition of sophisticated offensive weapons. Keeping all these factors in view, I strongly urge that the Governor of Jammu and Kashmir should not give his assent to the Bill, and that the whole matter should be carefully considered at the highest level to ensure that nothing is done that may weaken the nation. It would be appropriate if the Prime Minister were to make a statement in the House clarifying Government's view in this matter so that the widespread concern and apprehension generated by the passage of the Bill can be set at rest.

**SHRI SURAJ BHAN (Ambala):**

This is a very important matter. More than 1 lakh Harijans will be uprooted in Jammu and Kashmir.

(v) NEED TO TAKE IMMEDIATE STEPS TO ACCELERATE SUPPLY OF DIESEL TO TAMIL NADU

**SHRI ERA MOHAN (Coimbatore):**  
Mr. Deputy-Speaker, Sir, in Tamil Nadu the industrial economy is in shambles. There is so much power cut in Tamil Nadu that the industries are working only to 20 per cent capacity. This has affected agricultural operations. The power pumps are not being energised. Some power is being supplied during nights, when agricultural operations cannot be conducted freely.

Now, the misery has been enhanced by acute scarcity of diesel throughout Tamil Nadu. This has worsened the industrial operations in Coimbatore where hundreds of engineering foundries being operated with the help of generators have come to a grinding halt, for want of diesel. The movement of essential commodities and vegetables throughout the State has also been affected. The prices are soaring as is normal in such circumstances. While the public are suffering, the diesel is being sold at exorbitant prices in black market. In many places, there are mile-long queues of lorries, tourist buses, transport buses, etc.

The State Government's handling of the matter has further aggravated the situation. There is no agency to regulate the supply of diesel which is in short supply.

The I.O.C. is supplying only 50 per cent diesel of the total demand. The closure of Cochin Refinery for maintenance has adversely affected the supply of diesel. If the Government of India does not take immediate steps to accelerate the supply of diesel to Tamil Nadu, the whole of Tamil Nadu will erupt into unprecedented situation. Immediate action is called for from the Central Government to save Tamil Nadu from decimation.

(iv) SELECTION OF CRICKET TEAM TO TOUR ENGLAND

**SHRI KAMALNATH (Chhindwara):**  
Sir, I rise to mention under Rule 377 the manner in which the Cricket Team has been selected to tour England this summer. Personally I have great respect for cricket and cricketers; but being a patriotic Indian, I want the team to be truly representative Indian Team. The selection of an Indian Test Team for this series abroad involves the nation's prestige and as such, the selection should not only be impartial but should also appear to be impartial. But I am pained to say that the team